

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-23/2005/643/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the rd 23 January, 2024.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/444/2024, dated 19.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.01.2024, along with station leave permission, from the afternoon of 26.01.2024 after flag hoisting till the morning of 30.01.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-23/2005/644/A, dated , 23-01-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)